

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 173 of 2009

Appeal No. 174 of 2009

&

Appeal No. 175 of 2009

Dated: 4th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Tata Power Co. Ltd.

... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission.

... Respondent (s)

Counsel for the Appellant (s) :

Ms. Poonam Verma

Counsel for the Respondent (s) :

Mr. Buddy A.Ranganadhan for MERC

Mr. Rakesh Pal (Rep.) Bharatiya Udhyami, Avam Upbhokta
Sansthan.

ORDER

As agreed by the learned counsel for the parties, post the matter on **22.03.2010**. In the meantime, Rejoinder, if any be filed after serving a copy on the other side.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**